



KERALA STATE LEGAL SERVICES AUTHORITY

Niyama Sahaya Bhavan, High Court Compound, Ernakulam, Kochi - 682031
 Tele/ Fax: 2396717, Email: kelsakerala@gmail.com, Website: www.kelsa.nic.in

28.02.2018

NOTIFICATION NO.3 OF 2018

The following posts in various Legal Services Institutions in Kerala will be filled up by deputation. The bio-data and statement under Rule 144 Part I K.S.R. of willing and eligible candidates, together with the No Objection Certificate from the Head of the Department shall be forwarded so as to reach this office on or before **02.04.2018**

Office of the Kerala State Legal Services Authority

Sl. No.	Name of Post	No. of post vacant	Station	Method of Appointment
1	Assistant Gr-1	1	Ernakulam	By deputation from the category of Legal Assistant Gr-11 of Law Department or similar category of officers from the Judicial Ministerial Service or from any other subordinate services of the Government.
2	Driver	1	Ernakulam	By deputation from the category of Driver in the Law Department or similar category of officers from any other subordinate services.

Office of the District Legal Services Authority

Sl.No.	Name of Post	No. of post vacant	Station	Method of Appointment
1	Section Officer	7	Kalpetta, Kozhikode, Palakkad, Ernakulam, Thodupuzha, Alappuzha and Kottayam.	By deputation from the category of Section Officer in the Law Department or similar category of officers from the Kerala High Court Service or from any other state services with degree in Law
2	Clerk cum Typist	2	Manjeri and Palakkad	By deputation from the category of Typist Gr 11 in the Law Department or similar category of officers from any other subordinate services.
3	Office Attendant	3	Kalpatta, Palakkad and Thrissur	By deputation from the category of Office Attendant in the Law Department or from similar category of officers from any other subordinate service.

Office of the Taluk Legal Services Authority

Sl.No.	Name of Post	No. of post vacant	Station	Method of Appointment
1	Secretary	7	Thaliparambu, Thalassery, Thirurangady, Palakkad, Kodungallur, Ranny, and Kunnathur	By deputation from the category of Legal Assistant Gr.II of Law Department or similar category of officers from the Judicial Ministerial Service or from any other subordinate services of the Government.
2	Clerk cum Typist	19	Hosdurg, Thaliparambu, Thalassery, Kozhikkode, Nilambur, Perinthalmanna, Thirurangady, Mannarkad, Chittur, Palakkad, Ottappalam, Thalappilly, Kochi, Kothamangalam, Kunnathunadu, Thodupuzha, Meenachil, Changanassery and Mavelikkara.	By deputation from the category of Typist Gr11 in the Law Department or similar category of officers from any other subordinate services.

Office of the ADR Centre, High Court

Sl.No.	Name of post	No. of post vacant	Station	Method of appointment
1	Section Officer	1	Ernakulam	By deputation from the category of Section Officer in the Law Department or similar category of officers from the Kerala High Court Service or from any other state services with degree in Law

Office of the ADR Centre District Level

Sl.No.	Name of post	No. of post vacant	Station	Method of appointment
1	Clerk	5	Kalpetta, Manjeri, Palakkad, Thodupuzha and Thiruvananthapuram	By deputation from the category of Legal Assistant Gr11 of Law Department or similar category of officers from the Judicial Ministerial Service or from any other subordinate services of the Government with LL.B.
2	Office Attendant	4	Kasaragod, Thalassery, Kozhikkode and Ernakulam	By deputation from the category of Office Attendant in the Law Department or from similar category of officers from any other subordinate service.

Office of the Permanent Lok Adalat, Kozhikode

Sl.No.	Name of post	No. of post vacant	Station	Method of appointment
1	Registrar	1	Kozhikode.	By deputation from the category of Head Clerk from the State Subordinate Judicial Service or from High Court service
2	Clerical Assistant	1	Kozhikode	By deputation from the category of L.D.Clerk from the State Subordinate Judicial Services of the Government or from the High Court Service.

R. Sathyan
R. Sathyan

Member Secretary
(District Judge)

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